

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
OKTECH AA INFORMATION SERVICES PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	OKTECH AA INFORMATION SERVICES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	13/03/2020
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bengaluru
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U64990KA2020FTC133330
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	<u>Regd Office:</u> No.339, 5th Floor, 14th B Cross Road, 6th Main, 6th sector, HSR Layout, Bangalore South, Bengaluru – 560102, Karnataka.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th March, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078. Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	27 th April, 2024

Notice is hereby given that Oktech AA Information Services Private Limited has commenced voluntary liquidation on 28th March, 2024.

The stakeholders of Oktech AA Information Services Private Limited are hereby called upon to submit a proof of their claims, on or before 27th April, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Chitra Srinivas**

Name and signature of the Liquidator

Date: 2nd April, 2024

Place: Bengaluru

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734